

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

Original Application No.21/381/2017

Date of Order: 07.06.2019

Between:

Suresh Chand Bairwa,
S/o. Laxman Prasad, Aged about 33 years,
Occ: Health and Malaria Inspector,
South Central Railway, Kazipet Railway Station,
Warangal Dist, Telangana State.

... Applicant

And

1. Union of India,
Rep. by General Manager,
South Central Railway, Rail Nilayam,
Secunderabad.
2. The Chief Personnel Officer,
South Central Railway, Rail Nilayam,
Secunderabad.
3. The Chief Medical Director,
South Central Railway, Rail Nilayam,
Secunderabad.
4. The Senior Divisional Personnel Officer,
South Central Railway, Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
5. Ajay Dwivedi,
Occ: Health & Malaria Inspector,
South Central Railway,
Bhadrachalam Railway Station,
Khammam Dist.

... Respondents

Counsel for the Applicant ... Mr. M.C. Jacob

Counsel for the Respondents ... Mr. V. Vinod Kumar, SC for Rlys

CORAM:

***Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

ORAL ORDER
{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}

Applicant filed this OA challenging the order dt. 01.05.2017 transferring him from Kazipet to Vijayawada.

2. Mrs. G. Manjula, Learned proxy counsel representing the learned counsel for the applicant submits that in view of the subsequent developments that have taken place during the pendency of the OA, it has become infructuous. The OA is accordingly dismissed as infructuous. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

(Dictated in open court)
Dated, the 7th day of June, 2019

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